

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Criminal Appeal No(s). 445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 15-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Atrey, AOR
Mr. Akash Giri, Adv.
Ms. Ambika Atrey, Adv.
Dr. Vidyottma Jha, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that sole respondent has already
filed the counter affidavit.

Issue reminder for remittance of records of concerned Court.

List again on 22.3.2022.

VINOD SINGH RAWAT
Registrar

MG